



\$~10 (company matter)

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + C.A. NO. 675/2020 in CO.PET. 329/2011

IFCI FACTORS LTD.

...Petitioner

Through:

versus

KOUTONS RETAIL INDIA LTD. ... Respondent

Through: Ms. Ruchi Sindhwani, Sr.Standing

Counsel with Ms. Megha Bharara, Adv. for the Official Liquidator

CORAM:

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HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 14.12.2020

(Video-Conferencing)

Renotify on 23rd December, 2020.

C. HARI SHANKAR, J.

DECEMBER 14, 2020/kr